IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

(CAA)-193(PB)/2017

IN THE MATTER OF:

SKR Finance & Capital Pvt. Ltd.

.... APPLICANT / PETITIONER

And

BSBK Engineers Pvt. Ltd.

. RESPONDENT

SECTION:

Under Section 230-232

Order delivered on 16.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

DEEPA KRISHAN HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the ROC/RD(NR), Delhi

Mr. Manish Raj, Co. Prosecutor

For the Respondent(s):-

Mr. Omkar Singh, Proxy Counsel for Ms. Lakshmi Gurung, Standing Counsel for Income Tax Deptt.

ORDER

Arguments heard. Order reserved.

(M. M. KUMAR)
PRESIDENT

(DEEPA KRISHAN)
MEMBER (TECHNICAL)